

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency) Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	63398637	2	63398637	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	1	708002	1	708002	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
Total										

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 2-1/5/2022



Annexure - 2

Name of the corporate debtor: Master Weaver Ethnics India Private Limited; Date of commencement of CIRP 04-04-2022;
List of creditors as on 23-05-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off	
1.	India Resurgence ARC Private Limited	20-05-2022	60277345	60277345	Financial Assistance - Secured by Personal Guarantee of Director	60277345	No	95.08	-	-	-	-	-	-
2.	Shriram City Union Finance Limited	20-05-2022	3121292	3121292	Unsecured	-	No	4.92	-	-	-	-	-	-

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24/05/2022



